

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 21-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
CROSS EXAMINATION OF PW				
1	O.S. 118/2014 (EVIDENCE.) IA/1/2014		Theresamma Vs Rayappa	R. Shyama
2	G and WC 10/2018 (EVIDENCE.)		RASHMI P. Vs K. SHAMANNA	T. R. GOPALA
PLNTF EVIDENCE				
3	O.S. 487/2018 (EVIDENCE.) IA/1/2018		Moulya N, Rep by Natural mother and guardian Jyothi alias Jyothi Lakshmi Vs Nagaraju N	B G Thammaiah
4	O.S. 1514/2018 (EVIDENCE.) IA/1/2018		Kantaraju B R Vs Padmamma	A N Lokesh Kumar
5	O.S. 554/2019 (EVIDENCE.) IA/1/2019		Padmavathi V Vs Susheelamma	E. VENKATARAMI REDDY
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	Misc 176/2018 (SUMMONS) IA/1/2018		Keshavamurthy K M Vs Narayanaswamy	B Lakshmikanthappa
7	O.S. 1107/2019 (SUMMONS) IA/1/2019		Veeranna Vs Revanna	Lankesh L
8	O.S. 901/2015 (ARGUMENTS.)		BabaSabi Vs Shajadee	K.G. RAMAKRISHNAIAH
<u>3:00 P.M - 4:00 P.M</u>				
9	Misc 92/2018 (ARGUMENTS.)		Manjunath B Vs Girish Rai D	Arun K
10	M.V.C. 186/2015 (APPEARANCE OF PARTY)		YASEEN PASHA Vs NAGABHUSHAN J. H	C. SHANKAR REDDY
Cases listed below are adjourned due to Covid 19				
11	O.S. 985/2014 (SUMMONS) IA/1/2014	22-12-2020	Munithimmaiah Vs Nagamma	Venkat Reddy
AWAIT SUMMON/NOTICE				
12	O.S. 1625/2014 (SUMMONS) IA/1/2014	22-12-2020	Gowramma Vs Munikrishnappa N C	L Mahesh

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13	R.A. 106/2018 (SUMMONS) IA/1/2018	22-12-2020	Atul N Shah Vs Mohan Doss M	D S Jayaraj
NOTICES				
14	EX 83/2018 (SUMMONS)	22-12-2020	Parthasarathy D Vs Mary Gracy, Since dead Rep. by her LRs Saraswath A V	K R L
15	FDP 39/2018 (SUMMONS) IA/1/2018	22-12-2020	CHANDRAMMA G Vs GURUREDDY	V P S
OBECTION				
16	FDP 36/2018 (SUMMONS) IA/1/2018	22-12-2020	Nagarathnamma Vs Siddamma	S G Lokesh
STEPS				
17	O.S. 1313/2014 (SUMMONS) IA/1/2014	22-12-2020	Ramaiah Vs Venkatesh	
18	O.S. 62/2015 (SUMMONS) IA/1/2015	22-12-2020	Mamatha Vs Ramachandrareddy M A	T.S.RAVINDRA KUMAR
SUMMONS				
19	O.S. 29/2015 (SUMMONS) IA/1/2015 IA/2/2015	22-12-2020	Raghavendra S Vs Venugopal S	MANIVANNAN .G
PLNTF EVIDENCE				
20	O.S. 687/2019 (EVIDENCE.) IA/1/2019	22-01-2021	Chinnathambi Vs Nalini	K S L
21	O.S. 1117/2019 (EVIDENCE.) IA/1/2019	22-01-2021	Santhosh Kumar B K Vs Venkataraju R	V S K
22	O.S. 1895/2018 (SUMMONS) IA/1/2018	17-02-2021	BHAGYAMMA Vs THIMMAKKA	PADMANABHA
AWAIT SUMMON/NOTICE				
23	O.S. 47/2019 (SUMMONS)	17-02-2021	Kalavathi Vs Akkayappa	E Muniraju
ISSUE COMMISSIONER WARRANT				
24	EX 90/2018 (SUMMONS)	17-02-2021	Nanjundappa T S Vs Narayana K	H M A
OBECTION				

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25	Misc 37/2019 (SUMMONS)	17-02-2021	Rashida Banu Vs Abdul Pasha	C R Raghavendra Reddy
OBJECTION ON IA				
26	O.S. 1793/2018 (SUMMONS) IA/1/2018	17-02-2021	KANAKAMMA Vs ROSHAN MANAVALAN	Babu D R
STEPS				
27	O.S. 105/2019 (SUMMONS) IA/1/2019	17-02-2021	CHIKKAVENKATAPPA Vs RAMAIAH SINCE DEAD BY HIS LRS MUNIYAPPA	KRISHNAPPA K.S
28	EX 11/2019 (SUMMONS)	17-02-2021	Arogyaswamy Vs Shamanna K	V B SHIVAKUMAR
SUMMONS				
29	O.S. 1816/2018 (SUMMONS) IA/1/2018	17-02-2021	Akkayamma Vs Jayamma	L S Law
30	O.S. 259/2019 (SUMMONS) IA/1/2019	17-02-2021	Bhagyamma Vs Muniyappa	Shashi Kumar
WRITTEN STATEMENT				
31	O.S. 711/2019 (SUMMONS) IA/1/2019 IA/2/2019	17-02-2021	SHWETHA K Vs PREMA	DHANANJAYA N
SUMMONS				
32	O.S. 1689/2019 (SUMMONS) IA/1/2019	20-02-2021	Prema C Vs Chinnappa	Suresh
WRITTEN STATEMENT				
33	O.S. 1390/2019 (SUMMONS) IA/1/2019 IA/2/2019	20-02-2021	Sunil K Vs Saroja A V	D M Muniyappa
34	EX 63/2011 (NOTICE)	20-02-2021	STATE BANK OF INDIA Vs NARAYANAPPA	MUNIRAJU
35	Misc 80/2017 (NOTICE)	20-02-2021	Gangamma Vs Hanumakka	
36	EX 20/2018 (NOTICE)	20-02-2021	Novozymes South Asia Private Limited, Rep. by G S Krishnan Vs Penna Bio Chemicals India Private Limited	Murali

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37	Misc 56/2018 (NOTICE) IA/1/2018	20-02-2021	Devamma deceased by Lrs (a) Padmamma T Vs Poojamma	V V
38	M.C. 175/2018 (NOTICE)	20-02-2021	Mary Deepthi Vs Irudayaraj J	A lourdu Mariyappa
39	FDP 28/2018 (NOTICE)	20-02-2021	Chaya Prakash B V Vs Ramanjinaiah B V	Gangadhara Gowda
40	Misc 211/2018 (NOTICE) IA/1/2018	20-02-2021	SRINIVAS S Vs RUDRAMMA DEAD BY LRs 1 a) BASAMMA	S T P
41	Misc 22/2019 (NOTICE)	20-02-2021	Satish Kumar V Vs Savitramma	Harish
42	P.MIS. 1/2019 (NOTICE)	20-02-2021	Subhan Markose Vs Gaffar Baig	Srinivas
43	EX 31/2019 (NOTICE) IA/1/2019	20-02-2021	Shivakumar R Vs Krishnappa B C	H S G R
44	FDP 22/2019 (NOTICE)	20-02-2021	Rudramma Vs Akkamma since dead her Lrs. 1. Jyothi	R Raghu
45	EX 74/2019 (NOTICE)	20-02-2021	Munikrishnamurthy alias Murthy Vs Srinivas	H C S
46	FDP 36/2019 (NOTICE)	20-02-2021	Sarala Vs Yerramma	Venkatesh
47	M.A. 105/2019 (NOTICE) IA/1/2019 IA/2/2019	20-02-2021	Parvathi, Rep. by her GPA Holder Karpagam Vs Gangadhar C V since dead by his LRs 1. Girija G	V Chandrappa
48	EX 80/2019 (NOTICE)	20-02-2021	Rakesh Kumar Vs Rashmi Nautiyal	Praveen
49	EX 83/2019 (NOTICE)	20-02-2021	Ramaiah V Vs Nasreen Ara	Vinod Kumar N M

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	M.C. 1/2020 (NOTICE)	20-02-2021	Saurabh Srivastava, Rep. by his GPA Holder Shubham Srivastava Vs Shruti Srivastava	M A S
51	Misc 39/2020 (NOTICE)	20-02-2021	Gopal Krishna C Vs Malliyammal	L S
52	Misc 49/2020 (NOTICE) IA/1/2020	20-02-2021	Sumarani Vs Pushpalatha B H	DHANANJAYA.P.R.

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11:00 A.M - 12:00 P.M				
1	O.S. 197/2018 (ISSUES.) IA/1/2018		Upendra Vs Venkatesh	Manjunatha Reddy T
PLNTF EVIDENCE				
2	O.S. 1421/2017 (EVIDENCE.) IA/1/2017		Bhagyanathan W Vs Ajith Kumar	A M Vijay
3	O.S. 1570/2005 (ARGUMENTS.) IA/1/2005		LAKSHMAMMA Vs GOVINDAPPA	CHANDRASHEKARA REDDY
4	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ Vs RAMEGOWDA	T. SESHAGIRI RAO KVR
5	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
6	O.S. 460/2017 (ARGUMENTS.)		UCO BANK, Rep. by its Manager Vineetha Kumari Vs Bharath Kumar K	K R P
7	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B Vs Batyappa	Ravi H S
ARGUMENTS				
8	O.S. 1059/2004 (ARGUMENTS.) IA/1/2004		GOWRAMMA Vs RUKMINIYAMMA	K.V. RAMACHANDRA
9	M.A. 110/2013 (ARGUMENTS.) IA/1/2013		Narayanappa Vs Adil Pasha	G.S. Balagangadhar
FURTHER ARGUMENTS				
10	R.A. 51/2015 (ARGUMENTS.)		Naryanappa Vs Laghumamma	M.V. CHANDRASHEKARA REDDY
11	O.S. 565/1997 (APPEARANCE OF PARTY)		T M GANGAHANUMIAH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
12	O.S. 701/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		PADMA S Vs SAMPANGIRAMAIAH N	G MANJUNATH
13	M.A. 1/2019 (OBJECTIONs) IA/1/2019		KANCHIVARADAIAH Vs BABU	KRISHNAMURTHY M

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14	O.S. 134/2020 (OBJECTIONs)		Jayamma Vs Chikkamma, Dead by her LRs.	C R S
3:00 P.M - 4:00 P.M				
15	O.S. 6/2010 (SUMMONS) IA/1/2010		SMT. PILLAMMA Vs HOSAHALLI MUNIYAPPA	M.D.BASAVANNA Mylaraiah , P.M. Siddamalappa Associates.
16	O.S. 610/2010 (SUMMONS) IA/1/2010		RAMAIAH Vs LINGAPPA	K.T.DAKAPPA and ASSOCIATES
17	O.S. 966/2010 (SUMMONS) IA/1/2010		HOSAHALLI MUNIYAPPA Vs PILLAMAM AND ANOTHER	MYLARAIAH ASSOCIATES
18	O.S. 1182/2010 (SUMMONS) IA/1/2010 IA/2/2010		K N SURESH Vs NANJUNDAPPA AND OTHERS	N. PRAKASH
19	M.A. 53/2020 (SUMMONS) IA/1/2020		BADRESH N DESAI Vs JANAKAMMA	H P LEELADHAR
20	O.S. 375/2010 (HEARING) IA/1/2010		BHAGYAMMA Vs NARAYANASWAMY	S.SHIVA PRASAD and ASSOCIATES
21	O.S. 456/2015 (HEARING) IA/1/2015		Sujatha S N Vs Nanjappa alias Nanjareddy	S. VENKATESH
22	O.S. 609/2015 (HEARING) IA/1/2015 IA/2/2015		Narayanamma Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
23	O.S. 610/2015 (HEARING) IA/1/2015 IA/2/2015		Rajappa Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
24	O.S. 611/2015 (HEARING) IA/1/2015 IA/2/2015		Narayanappa Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
25	O.S. 632/2015 (HEARING) IA/1/2015 IA/2/2015		Chennamma Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
26	O.S. 305/2017 (HEARING) IA/1/2017		Narasappa Naidu Vs Brahmananda Rao alias Korrapati Brahmananda Roa	Babu D R

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27	O.S. 321/2017 (HEARING) IA/1/2017		Sarasamma R Vs Kamamma	P Rajareddy
28	O.S. 344/2017 (HEARING) IA/1/2017		Kum. Spoorthi P Vs Kalai Selvi R	M/s Ravi and Ravi
29	O.S. 553/2017 (HEARING) IA/1/2017		Ashwin A Vs Ashwathanarayana Reddy	K S M
30	O.S. 1139/2017 (HEARING) IA/1/2017		Nagarathna Vs Ramesh	N Murali
31	O.S. 1770/2017 (HEARING) IA/1/2017		Joannes A Vs Sumithra A.T.	
32	O.S. 1187/2017 (JUDGMENTS)		McElroy Sales and Service India Private Limited Vs Chandrodaya Sampathy	C K N
33	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
Cases listed below are adjourned due to Covid 19				
34	O.S. 79/1991 (SUMMONS)	20-02-2021	HUCHAMAYAMMA Vs LINGAPPA BY LRS	CHNNARAYA REDDY HVR
35	O.S. 192/1998 (SUMMONS)	20-02-2021	VAJRAPPA Vs MUNIYAMMA	KKT RVP
36	O.S. 167/2000 (SUMMONS) IA/1/2000	20-02-2021	VAJRAPPA DEAD BY LRS. Vs LAKSHMAMMA AND OTHERS	K K THAYAMMA THAYAMMA
37	O.S. 9/2001 (SUMMONS)	20-02-2021	NANJAMMA Vs HUCHAMAYAMMA	H.V. RAJARAM DPR
38	O.S. 227/2001 (SUMMONS)	20-02-2021	RAMALINGA Vs LAKSHMMA	THCVG DISMISSED
39	O.S. 1063/2003 (SUMMONS) IA/1/2003	20-02-2021	NANJAMMA Vs HUCHAMAUAMMA	SHIVARAMA JOSHI
40	O.S. 35/2004 (SUMMONS) IA/1/2004	20-02-2021	R RUDRAPPA Vs VIJAYAKUMAR and 15 OTHRS	MSUPASANA ASSOCIATES
41	O.S. 1590/2004 (SUMMONS) IA/1/2004	20-02-2021	SIDDAPPA Vs GANGAMMA	P.T. HEBBAR K.K.T

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42	O.S. 21/2005 (SUMMONS) IA/6/2005 IA/8/2005 IA/5/2005 IA/9/2005 IA/2/2005 IA/1/2005 IA/10/2005 IA/7/2005 IA/3/2005 IA/4/2005	20-02-2021	VAJRAPPA Vs LAKSHMAMMA	THAYAMMA K K
43	O.S. 242/2007 (SUMMONS) IA/1/2007	20-02-2021	M HEMANTH KUMAR Vs RAMASWAMY	C. PRAKASH PRA
44	O.S. 2407/2007 (SUMMONS) IA/1/2007	20-02-2021	D NARAYANAPPA Vs SUBBAMMA	
45	O.S. 2538/2007 (SUMMONS) IA/1/2007	20-02-2021	RUKKAMMA Vs VENKATAMMA	V.N.R AND ASSOCIATES
46	O.S. 1/2008 (SUMMONS) IA/1/2008	20-02-2021	R MANJULA Vs HANUMANTHAPPA	M.K.SHIVARAJU GPR
47	O.S. 250/2008 (SUMMONS) IA/1/2008	20-02-2021	SUBBARAYAPPA Vs M KRISHNA	P.VENKATA SHIVA REDDY MNS
48	O.S. 720/2008 (SUMMONS) IA/1/2008	20-02-2021	NARAYANAPPA Vs MUDDARANGAMMA	
49	O.S. 766/2008 (SUMMONS) IA/1/2008	20-02-2021	MANJULA Vs K MUNIRAJU	G.S.
50	Misc 72/2008 (SUMMONS) IA/1/2008 IA/2/2008	20-02-2021	C KRISHNA Vs PREMAVATHI PAVANI	
51	O.S. 1833/2008 (SUMMONS) IA/1/2008 IA/2/2008	20-02-2021	KUM.RADHA Vs SAKRAGAPPA	V. VISWANATH VGM - 1 , 3TO 5, 7 , 8, 10
52	O.S. 1909/2008 (SUMMONS) IA/1/2008	20-02-2021	SYED AHMED Vs SYE BASHA SAB	B.S.DHANANJAYA
53	O.S. 499/2009 (SUMMONS) IA/1/2009	20-02-2021	DHANALAKSHMAMMA Vs CHINNAPPA	

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54	O.S. 1335/2009 (SUMMONS) IA/1/2009	20-02-2021	NARASWAMAY Vs ANTHONY MERRY	R.BHASKARA D1 TO D5 EXPARTY
55	EX 92/2010 (SUMMONS)	20-02-2021	CHANDRAVATHI BAI Vs M. ARUN KUMAR	M.C.J.K. C.G.G.
56	O.S. 98/2013 (SUMMONS) IA/1/2013 IA/2/2013	20-02-2021	Sujatha Vs Siddagangappa	P.Shobha
57	O.S. 158/2013 (SUMMONS) IA/1/2013	20-02-2021	Muniyamma Vs Kanthamma	Lokesh R
58	O.S. 1072/2018 (SUMMONS) IA/1/2018	20-02-2021	Munishamappa alias Kunjappa Vs Rajappa	T P Srinivasa
59	EX 63/2014 (HEARING)	20-02-2021	Chandraraj C Vs Narayanamma	Vijayakumar
60	O.S. 1224/2015 (HEARING) IA/1/2015	20-02-2021	Lakshamma Vs Ms Lily Reality Private Limited	M Murali Babu
61	O.S. 1434/2015 (HEARING) IA/1/2015	20-02-2021	Muniyamma Vs Munikrishna	Revanna M S
62	O.S. 1835/2015 (HEARING) IA/1/2015	20-02-2021	Madhava Narrain A K Vs Niranjan Narrain A K	Prakash B N
63	Misc 55/2018 (HEARING) IA/1/2018 IA/2/2018	20-02-2021	R RAJSHEKAR Vs PUTTA BASAPPA, DEAD BY LRS.	Y.A.SUDHAKAR BABU

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<u>11:00 A.M - 12:00 P.M</u>				
AMENDMENT				
1	P and SC 3/2020 (SUMMONS)		MRINAL SINGH Vs GENERAL PUBLIC	PRIME LEGAL
COURT NOTICE TO PLFT.				
2	O.S. 722/2011 (SUMMONS) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011 IA/6/2011		GAFFAR BAIG Vs MS DIVINE LIGHT SCHOOL FOR BLIND WHITEFIEDL	MS TOMY SABASTIAN ASSOCIATES.
OBECTION				
3	M.A. 62/2020 (SUMMONS) IA/1/2020		BHUVANESHWARI Vs SARASWATHI	GANESH G G
4	M.C. 330/2019 (NOTICE) IA/1/2019		Ashish Agrawal Vs Ashima Agrawal	Bhojegouda
5	O.S. 754/2016 (HEARING) IA/1/2016 IA/2/2016		Mahadev S Vs Gajendra V	D S Jayaraj
6	O.S. 332/2019 (HEARING) IA/4/2019 IA/3/2019 IA/5/2019 IA/1/2019 IA/2/2019		M/S MOTHERSON SUMI SYSTEMS LTD., Vs JAGTAR SINGH S	Chethana K N
7	EX 65/2019 (HEARING)		Gowri Vs Shanthamma	Vijayakumar
8	O.S. 1216/2020 (FIRST HEARING) IA/1/2020		NARAYANAPPA M Vs NARAYANAMMA ALIAS MUNINARAYNAMMA	D R RAJASHEKHARAPPA
9	O.S. 1224/2020 (FIRST HEARING) IA/1/2020		NARAYANAMMA Vs SUBRAMANI	G J ASSOCIATES
10	O.S. 78/2013 (ISSUES.) IA/1/2013		Prema Vs Puttarevanna	J.C.Kumar
11	O.S. 11/2016 (ISSUES.) IA/1/2016		Sugana Vs Anjinappa	A Devaraja

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12	O.S. 1027/2016 (ISSUES.) IA/1/2016		Thyagaraju Vs Lakshmaiah	Kalyan R
13	O.S. 1258/2016 (ISSUES.) IA/1/2016		Srinivas Vs Selvaraj K	
14	O.S. 1299/2016 (ISSUES.) IA/1/2016 IA/2/2016		Muniyamma Vs Lakshminarasamma	
15	O.S. 1560/2017 (ISSUES.) IA/1/2017 IA/2/2017 IA/3/2017		Shantha S Vs Munirajappa	B.Vachana and Bheemsen meti
16	O.S. 154/2018 (ISSUES.) IA/1/2018 IA/2/2018		Vasanth Vs Ramakrishnappa alias Ramakrishna E	Srinath
17	O.S. 1073/2010 (ARGUMENTS.) IA/1/2010		BACHAMMA Vs NARAYANAMMA AND OTHERS	B.V.RAJESH D1 TO 5 - SRI.U.SHIVAKUMAR
18	O.S. 33/2018 (ARGUMENTS.) IA/1/2018		Lalitha D Vs Subramanya Naidu N	NDA Partners
19	M.C. 226/2018 (ARGUMENTS.)		Nagaraj Vs Prabhavati	Kiran Kumar

12:00 P.M - 1:00 P.M

CROSS EXAMINATION OF PW

20	O.S. 623/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		MS SK Dream Realty private limited Vs Ramesh.B.Gowda	H.R.Sreepad
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PLNTF EVIDENCE

21	O.S. 628/2016 (EVIDENCE.) IA/1/2016		VISHWANATH Vs SRINATH N	SAMPATH
22	O.S. 1644/2017 (EVIDENCE.)		Rajeshwari Vs Munivenkatamma	Narayanaswamy T.C.
23	O.S. 538/2018 (EVIDENCE.)		M/s TUV Rheinland Nife Academy Pvt Ltd., Rep by Gyan Shankar Sharma Vs M/s P M dimensions Pvt Ltd., Rep by CEO Makarand Rajadhyaksh	Dhananjay Joshi

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24	O.S. 582/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018		Lakshmikantha V Vs Shylaja T K	R Krishna Murthy
3:00 P.M - 4:00 P.M				
AWAIT SUMMON/NOTICE				
25	O.S. 1473/2019 (SUMMONS) IA/1/2019 IA/2/2019		CHANDRASHEKAR S V Vs SHANTHA N	MALLURIAIH
SS TO DEFT. BY RPAD				
26	O.S. 46/2020 (SUMMONS) IA/1/2020		Chandrashekarachar Vs Thimmachar	Srinivasa K
27	Misc 7/2018 (NOTICE) IA/1/2018		Ramakka Vs Venkatesh	H V manjunatha
28	R.A. 23/2020 (NOTICE) IA/1/2020 IA/2/2020		SUKANYA S Vs NANDI INFRASTRUCTURE CORRIDOR REPTD BY MANANGING DIRECTOR	A M R
29	Misc 125/2017 (HEARING) IA/1/2017		Gangadhara Vs Annayappa G	
30	O.S. 1469/2016 (ISSUES.) IA/1/2016		Anjinamma Vs Rathnamma	D Veeranna
31	Misc 81/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Krishnamurthy H P, Since Deceased Rep. by his LRs. 1(a) Pramila R Vs Papamma	Sai Kiran
32	O.S. 893/2017 (ORDERS.) IA/1/2017 IA/2/2017		Ramachandra P Vs Thomas Abraham	
33	M.C. 259/2020 (ORDERS.) IA/1/2020 IA/2/2020		MEKHALA R Vs NIL	RESHMA PAI
34	O.S. 1246/2020 (ORDERS.) IA/1/2020 IA/2/2020		SIVASUBRAMANIAM Vs RAMAKRISHNA	SATYA NARAYANA REDDY

Cases listed below are adjourned due to Covid 19

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 464/2019 (A.D.R) IA/1/2019	19-12-2020	Thimmegowda Vs Sakamma	M Ramamurthy
36	Misc 36/2010 (SUMMONS) IA/1/2010	21-12-2020	KAMALAMMA Vs N K NARAYANASWAMY	K.ABHINAV ANAND
37	O.S. 1718/2016 (SUMMONS) IA/1/2016 IA/2/2016	02-01-2021	Narayana Gowda K B Vs Byramma	H M Ananda Kumar
38	O.S. 1593/2017 (SUMMONS) IA/1/2017	02-01-2021	Pillappa Vs Bettappa	Jagadeeshkumar A.M.
39	O.S. 187/2018 (SUMMONS) IA/1/2018	02-01-2021	Parvathamma Vs Krishnappa K V	
40	O.S. 916/2019 (EVIDENCE.)	11-01-2021	Revanasiddappa H Vs Shree Shanmuga Modern Rice Mill Private Limited Rep. Shanmuga	H Mallan Goud
41	O.S. 1139/2019 (EVIDENCE.) IA/1/2019	11-01-2021	Nagarathna Vs Rudrappa	Kumar
42	M.C. 25/2020 (NOTICE)	19-02-2021	Jayashankari C V Vs Kandasamy Sivakumar	S John
43	M.C. 60/2020 (NOTICE)	19-02-2021	SUBRAMANI S Vs RAJESHWARI M	LAKSHMIKANTHAPPA B
44	Misc 40/2020 (NOTICE) IA/1/2020	19-02-2021	State Bank of India, Agricultural Development Bank Vs Basavaraju	MUNIRAJU P
45	M.C. 85/2020 (NOTICE)	19-02-2021	Shiva Sameer Sahukaru Vs Monalisa Sahu	M Ramaiah
46	EX 54/2016 (NOTICE)	24-02-2021	State Bank of India Vs Sujatha L	P M
47	R.A. 71/2016 (NOTICE) IA/1/2016 IA/2/2016	24-02-2021	Neelamma Vs Lakshmiddevamma	K N C Shekar
48	Misc 109/2016 (NOTICE) IA/1/2016	24-02-2021	Manjunath Vs Subbalakshamma	T P M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	FDP 61/2016 (NOTICE)	24-02-2021	K. NARAYAN Vs GOPI	
50	Misc 110/2017 (NOTICE)	24-02-2021	Lakshamma Vs Nanamma	S Chenna Krishna
51	Misc 120/2017 (NOTICE) IA/1/2017 IA/2/2017	24-02-2021	The Mysore Stoneware Pipes and Potteries Ltd. Vs Anil kumar	Venkatesh C
52	Misc 120/2018 (NOTICE)	24-02-2021	Papanna M Vs Narayanappa	Ambrish S
53	FDP 9/2019 (NOTICE)	24-02-2021	Shobadevi Vs Raesh Kumar	V Krishnan
54	O.S. 1631/2019 (NOTICE) IA/1/2019	25-02-2021	Manjunath Vs Galamma	PADMANABHA
55	M.C. 381/2019 (NOTICE)	25-02-2021	Avuaru Raghu Vamsi Krishna Vs Sai Prathyusha Lattala	A Shivaram
56	FDP 40/2019 (NOTICE) IA/1/2019	25-02-2021	MUNIPAMMA Vs GOWRAMMA	Y N S R
57	Misc 222/2019 (NOTICE)	25-02-2021	Narayana Swamy Vs Narayana Swamy K	T Anjinamma
58	R.A. 1/2020 (NOTICE) IA/1/2020 IA/2/2020	25-02-2021	Shankarappa G Vs Kannagai	K N D
59	O.S. 1643/2019 (SUMMONS) IA/1/2019	03-03-2021	Muniyamma Vs Mohan Kumar	Roopa M S
60	O.S. 1660/2019 (SUMMONS) IA/1/2019	03-03-2021	Muniraju Vs Ramakka	D S Ramesh
61	O.S. 1688/2019 (SUMMONS) IA/1/2019	03-03-2021	Rajashekar T S Vs Shivakumar	Vinutha N
62	O.S. 1693/2019 (SUMMONS) IA/1/2019	03-03-2021	Mallikarjunaiah K C Vs Aruna T	L Siddesha
63	O.S. 1736/2019 (SUMMONS) IA/1/2019 IA/2/2019	03-03-2021	Kamamma Vs Lakkaiah K	Vishwanth

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IRANAGOUDA K KABBUR
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	O.S. 817/2020 (SUMMONS)	03-03-2021	MADHU G Vs SRIRAMAIAH	P UMESHA
65	O.S. 1063/2020 (SUMMONS) IA/1/2020	03-03-2021	GAYATHRI M M Vs SRIDEVI	GIRI BABU C
66	O.S. 1766/2019 (SUMMONS) IA/1/2019	04-03-2021	RAJAMMA Vs ESHWARAPPA	NARASIMHA
67	O.S. 1769/2019 (SUMMONS) IA/1/2019	04-03-2021	Akkayamma Vs Muniyamma	Manjula J
68	O.S. 1979/2019 (SUMMONS) IA/1/2019	04-03-2021	NARAYANASWAMY ALIAS NARAYANAPPA A N Vs BYRAPPA	SIDDESH
69	O.S. 594/2020 (SUMMONS)	04-03-2021	JHANSI UTHAPPA REPTD BY UTHAPPA B M Vs MANJULA S	K MOHAN
70	O.S. 1077/2020 (SUMMONS) IA/1/2020	04-03-2021	KRISHNAMURTHY Vs SRINIVASA R	CHETHAN B
71	O.S. 463/2018 (SUMMONS) IA/1/2018	05-03-2021	Ramachandrappa V Vs Chikke Gowda, Dead by LRS Narayana Gowda	Muniraju K R
72	O.S. 472/2018 (SUMMONS) IA/1/2018	05-03-2021	Prakash H M Vs Mariyappa M	A M Suresh Reddy
73	O.S. 548/2018 (SUMMONS) IA/1/2018	05-03-2021	Anusuyamma Vs Thimmakka	V C
74	O.S. 573/2018 (SUMMONS) IA/1/2018	05-03-2021	Sriramappa Vs Lakshmamma	N K Muniraju
75	O.S. 607/2018 (SUMMONS)	05-03-2021	Sathish K Vs Padmavathi H S	Muniraju
76	O.S. 643/2018 (SUMMONS) IA/1/2018	05-03-2021	Srinivas H Vs Devaraj B M	D M Kumar
77	FDP 32/2018 (SUMMONS)	05-03-2021	Rajamma Vs Srinivasa	THIMMARAYAPPA
78	O.S. 230/2019 (SUMMONS) IA/1/2019	08-03-2021	Chikaelamma Vs Govindaraj	Shishira Amarnath

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	O.S. 363/2019 (SUMMONS)	08-03-2021	Sandeep Kejriwal Vs Aesthetics and Wellness International Pvt. Ltd. (AWIPL)	S Rajashekar
80	Misc 60/2019 (SUMMONS)	08-03-2021	Srinidhi Vs Sham Prasad N S	Naveen Kumar
81	O.S. 890/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	08-03-2021	Harshith K S Vs Tanuja alias Reeka	B C Sriramareddy
82	O.S. 1407/2019 (SUMMONS) IA/1/2019	08-03-2021	MAMATHA Vs CHANNAMMA	BABU

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>12:00 P.M - 1:00 P.M</u>				
1	O.S. 90/1990 (HEARING)		Seshappa Vs Late K Gopalakrishnamurthy	
2	O.S. 244/2010 (HEARING) IA/1/2010		KRISHNA REDDY Vs NARASIMHA REDDY	
3	O.S. 936/2011 (HEARING) IA/1/2011		PUSHPA Vs SOMASHEKAR.K.M.	NAGANATH NAYAK
4	O.S. 299/2012 (HEARING) IA/1/2012		JONES KANIKYA SWAMY.A Vs GOVINDA REDDY.M	VENKATAPPA
5	O.S. 651/2014 (HEARING) IA/1/2014		Sartaj Shariff Vs Syed Anwar	S M A
6	O.S. 1757/2015 (HEARING) IA/1/2015		Anusha C M Vs Narayanappa	Manjunath
7	M.A. 44/2017 (ARGUMENTS.) IA/1/2017		Hanumaiah Vs Krishna Murthy B C	L M R G
ARGUMENTS BY ADV. DEFTS.				
8	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY
<u>3:00 P.M - 4:00 P.M</u>				
9	O.S. 1872/2015 (HEARING) IA/1/2015		Sarojamma Vs Anjinappa N	HAREESH M.
10	O.S. 1615/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		ELSIE JOHN Vs YASHODAMMA	P B R
11	O.S. 1530/2017 (HEARING) IA/1/2017		Rajamma Vs Yellamma	S.B.Lakshmi
12	O.S. 1699/2017 (HEARING) IA/1/2017		Manjunatha Reddy Vs Sathyavathi	
<u>4:00 P.M - 5:00 P.M</u>				
13	O.S. 1762/2017 (HEARING) IA/1/2017		Subhiksha Vs Veeramma	
14	O.S. 1225/2018 (HEARING) IA/1/2018		Narayana Gowda M S Vs Kenchamma	GA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 910/2011 (HEARING) IA/1/2011		NAGAMMA Vs SUJATHA	D.NAGARAJ
16	M.C. 220/2019 (HEARING)		Sunilkumar K Vs Indraja B	B M C
17	O.S. 170/2020 (HEARING)		Krishnappa M Vs Venugopal T	Jayaprakash
18	O.S. 2035/2008 (EVIDENCE.) IA/1/2008		BEEMESH Vs SHIVARDURAPPA	MANJUNATHA REDDY
19	O.S. 1029/2018 (EVIDENCE.)		Praveen Kumar Devanuru Basavaraju, Rep. by SPA holder G P Ramesha Vs Manoj Kumar Mallikarjuniah,	S Nagaraja
20	O.S. 1276/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Ananda Murthy N Vs Venkatesh G S	Kavya B S
21	L.A.C. 10/2018 (EVIDENCE.)		Lalitha A C Vs The Special Land Acquisition Officer	SHAILASHREE
22	M.C. 274/2018 (EVIDENCE.)		FABIYOLA BABITHA Vs JOSEPH.A	V Lakshmipathi
23	O.S. 1529/2011 (ORDERS.) IA/1/2011		MANJUNATAREDDY Vs LAKSHMAMMA	JAYA RAMAR REDDY
24	O.S. 1709/2019 (ORDERS.) IA/1/2019		Vijayavelu G alias Vijay Ahditya G L Vs Mallikarjuna S	Mohankumar M C
25	O.S. 1960/2019 (ORDERS.) IA/1/2019 IA/2/2019 IA/3/2019		JAYALAKSHMI Vs INDRANI ALIAS JAYALALITHA	RAJESH
26	O.S. 1225/2020 (ORDERS.) IA/1/2020		AISHWARYA HOMES REPT. BY SUDHAKAR G Vs SUJATHANARAYAN M S	J S ASSOCIATES
27	O.S. 1226/2020 (ORDERS.) IA/1/2020		AISHWARYA HOMES REPT. BY SUDHAKAR G Vs SURYANARAYANA SETTY M S	J S ASSOCIATES
28	O.S. 1227/2020 (ORDERS.) IA/1/2020		AISHWARYA HOMES REPT. BY SUDHAKAR G Vs SUJATHANARAYAN M S	J S ADVOCATES

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1594/2008 (OBJECTIONs) IA/1/2008		P SRINIVASAMURTHY Vs H M PILLAPPA	K.B.K. SWAMY
Cases listed below are adjourned due to Covid 19				
30	O.S. 105/2006 (NOTICE) IA/1/2006	18-01-2021	B MUNIKRISHNA Vs NARAYANACHARI SINCE DEAD BY LRS	VENKATARAMANASWAMY
31	O.S. 945/2020 (NOTICE) IA/1/2020	18-01-2021	NAGESH K B Vs BAIYAMMA	HAREESH M.
32	O.S. 1698/2018 (EVIDENCE.) IA/1/2018	20-01-2021	MASTER PAWAN Vs NARAYANAPPA	LAXMANA MURTHY
33	L.A.C. 1/2019 (EVIDENCE.)	20-01-2021	Chikkanarasimhaiah Vs The Special Land Acquisition Officer Karnataka Road Development Corporation Ltd. KRDCL	SHAILASHREE
34	O.S. 201/2019 (EVIDENCE.) IA/1/2019	20-01-2021	Narayanappa Vs Srinivasappa	K M S
35	O.S. 904/2019 (EVIDENCE.) IA/1/2019	20-01-2021	Shantilal J Shah Vs Ganesh H K	S G Bhagavan
36	O.S. 1507/2019 (EVIDENCE.) IA/1/2019	20-01-2021	KEMPANNA Vs NAGARAJ M	M.N SRINIVAS REDDY
37	M.C. 403/2019 (EVIDENCE.)	20-01-2021	Sangamesh Vs Shruti	Raviprakash T
38	R.A. 85/2016 (APPEARANCE OF PARTY) IA/1/2016	20-01-2021	THIMMARAYAPPA Vs FIROZ JAN	N Sunil
39	M.C. 142/2018 (APPEARANCE OF PARTY)	20-01-2021	Ambrish Vs Chaithra	V P K
40	O.S. 1589/2012 (SUMMONS) IA/1/2012	17-02-2021	Sabage Gowda.S.H Vs Ramakrishnappa	Nagaiah
41	O.S. 750/2014 (SUMMONS) IA/1/2014	17-02-2021	Gowramma Vs Anjinappa M	Y V R
42	P.MIS. 4/2014 (SUMMONS) IA/1/2014	17-02-2021	Narayanappa Vs Yaqbal Jan	D C T
43	O.S. 1527/2014 (SUMMONS) IA/1/2014	17-02-2021	Sharadamma Vs Gurappa alias Pillappa	B V M

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P R YOGESH
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 1562/2014 (SUMMONS) IA/1/2014 IA/2/2014	17-02-2021	Dhanalakshmi Vs Jayamma	Ashwathnarayana
45	O.S. 1736/2014 (SUMMONS) IA/1/2014	17-02-2021	Gangananjaiah H N Vs Bylamma	Anjaneya A B
46	O.S. 1984/2014 (SUMMONS) IA/1/2014	17-02-2021	Gangamma Vs Lakshminarasaih	H M S
47	O.S. 1603/2015 (SUMMONS) IA/1/2015	17-02-2021	Venkateshappa Vs Chikka Venkataramanappa	NAGARAJA
48	O.S. 1615/2015 (SUMMONS) IA/1/2015	17-02-2021	Lakshmi Chandrappa Vs Ashwath Narayana	Gopala
49	O.S. 1992/2015 (SUMMONS) IA/1/2015	17-02-2021	Rajeshwari N Vs Narayanappa B M	Ningegowda
50	EX 85/2016 (SUMMONS)	17-02-2021	AYUB KHAN Vs MOHAMED BASHA	
51	EX 93/2016 (SUMMONS)	17-02-2021	Gagana Vs Huliyappa	
52	O.S. 14/2017 (SUMMONS) IA/1/2016 IA/2/2016	17-02-2021	HASEEN TAJ Vs NOORJAAN	T. CHANDRAPPA, H.SHIVARAJAN AND A.MANJUNATHA
53	O.S. 1379/2017 (SUMMONS) IA/1/2017	17-02-2021	Rajamma Vs Chikka Kaveramma	G S Shivakumar
54	O.S. 1649/2017 (SUMMONS) IA/1/2017	17-02-2021	Channappa Vs Channakeshavaiah	Chandrappa V
55	O.S. 386/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	17-02-2021	Lakshamma Vs Puttalingamma	T N Arakeswara
56	O.S. 608/2018 (SUMMONS) IA/1/2018	17-02-2021	Munithayamma Vs Doddaiah	Narasimha Murthy
57	O.S. 744/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	17-02-2021	S. SHASHIKALA Vs DHANALAKSHMI	H.R. JAYASHEKARA REDDY
58	O.S. 858/2018 (SUMMONS) IA/1/2018	17-02-2021	Muniraju Vs Motappa	S Chenna Krishna

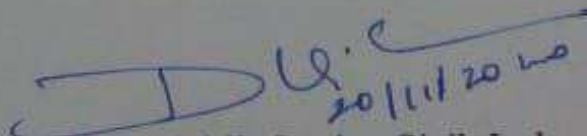
PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 21-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	O.S. 1008/2018 (SUMMONS) IA/1/2018	17-02-2021	Muniraju D Vs Muniraju P	R Shyama
60	O.S. 1164/2018 (SUMMONS) IA/1/2018	17-02-2021	VENKATASWAMY Vs MUNİYAMMA, Since dead Rep. by her LRs Srinivas	HMA
61	O.S. 1260/2018 (SUMMONS) IA/1/2018 IA/2/2018	17-02-2021	CHIKKACHANNAMALLAPPA Vs YELLAPPA	S.M.BYRE GOWDA
62	O.S. 1270/2018 (SUMMONS) IA/1/2018	17-02-2021	MALLAMMA Vs SHANKARAPPA T	J.T.B
63	O.S. 1036/2020 (SUMMONS) IA/1/2020	17-02-2021	MUNİYAMMA Vs KRISHNAPPA K P	T SHESHAGIRI

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 21.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 1310/2007	Hearing	1	OS. 1172/2008	Hearing
2	OS. 1410/2007	Evidence	2	OS. 1324/2008	Hearing
3	OS. 1985/2007	Evidence	3	FDP. 5/2012	Hearing
4	OS. 361/2008	Evidence	4	OS. 639/2012	Hearing
5	OS. 588/2008	Evidence	5	OS. 656/2012	Hearing
6	OS. 1094/2013	Evidence	6	OS. 880/2013	Hearing
7	OS. 457/2015	Evidence	7	OS. 921/2013	Hearing
8	OS. 974/2015	Evidence	8	OS. 1142/2013	Hearing
9	OS. 1393/2015	Evidence	9	OS. 388/2015	Hearing
10	OS. 382/2016	Evidence	10	MA. 30/2016	Hearing
11	OS. 654/2016	Evidence	11	MA. 31/2016	Hearing
12	OS. 1860/2006	Arguments	12	OS. 597/2007	Pre conciliation for E-Lok Adalath
13	OS. 2172/2006	Arguments	13	OS. 1260/2007	Pre conciliation for E-Lok Adalath
14	OS. 2729/2006	Arguments	14	OS. 16/2015	Pre conciliation for E-Lok Adalath
15	MA. 18/2016	Arguments	15	OS. 806/2016	Pre conciliation for E-Lok Adalath


20/11/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
AMENDMENT				
1	O.S. 715/2009 (SUMMONS) IA/1/2009		CHANDRANNA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
2	O.S. 100/2002 (HEARING)		R.DWARKANATH Vs M.KRISHNAMURTHY	PUTTARAJU.P EXPARTE
3	O.S. 1090/2006 (HEARING) IA/1/2006		H T RENUKAMMA Vs GANGANARASAMMA	PRADEEP NAIK
4	O.S. 1204/2006 (HEARING) IA/1/2006		MANJULA Vs PAPAMMA	NARAYANA SWAMY R. AJESH KUMAR
5	O.S. 1531/2006 (HEARING) IA/1/2006		RATHNAMMA Vs M GOPALA REDDY	K.H.THIMMEGOWDA
6	O.S. 712/2009 (HEARING) IA/1/2009		RAMAPPA Vs MUNI VENKATEGOWDA A.M.	GOVINDE GOWDA G.D.ASHWAHANARAYANA
7	O.S. 720/2009 (HEARING) IA/1/2009		VENKATAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
8	O.S. 384/2009 (EVIDENCE.) IA/1/2009		GANGAMMA Vs BYRALINGAPPA	
9	O.S. 543/2009 (EVIDENCE.) IA/1/2009 IA/2/2009		PATTALLAPPA Vs B VENKATESHAPPA	K.VARAPRASAD
10	O.S. 829/2009 (EVIDENCE.) IA/1/2009		NARAYANAMMA Vs BASANNA	V.MANJUNATH D1 TO 3- SRI.P.M.SIDDAMALLAPPA
11	O.S. 1253/2009 (EVIDENCE.) IA/1/2009		C VIJAYA Vs H MARIYAPPA	M.K.RAMESH GOWDA SRI.Y.R.S
PLNTF EVIDENCE				
12	O.S. 1068/2007 (EVIDENCE.) IA/1/2007		SHASHIBUSHAN Vs SHIVAMMA	NAGAI AH M.B.CHANDRA CHOODA
13	O.S. 2038/2006 (ARGUMENTS.) IA/1/2006		NARASAMMA Vs CHANNAPPA	M.N.NEHRU EXPARTE
14	EX 87/2009 (ARGUMENTS.)		G.P.R.HOUSING PRIVATE LTD Vs P S RANGANATHAN	

3:00 P.M - 4:00 P.M

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 690/2007 (HEARING) IA/1/2007		PANCHALINGAIAH Vs PILLAMMA	G.J. ASSOCIATES
16	O.S. 1181/2020 (HEARING) IA/1/2020 IA/2/2020		BHAGYA Vs VENKATASWAMY	NAGESH N V
17	O.S. 1205/2020 (HEARING) IA/1/2020		GOPI C Vs BASAVARAJ	P VENKATA SHIVA REDDY
18	O.S. 1213/2020 (HEARING) IA/1/2020 IA/2/2020		YASHODHAMMA Vs NARAYANASWAMY B	B RAVINDRA
19	M.C. 307/2020 (HEARING)		PRIYA SHEKAR Vs NIL	BEST LEGALITY LAW FIRM
20	M.A. 18/2014 (ARGUMENTS.) IA/1/2014		Mahadevamma L M Vs Patel Anjanappa	Ramachandra
21	O.S. 616/2014 (ARGUMENTS.) IA/1/2014		Munithayamma alias Gujjamma Vs Chikkanalla alias Nallappa	Srinivas Gowda
22	ELEC.C 1/2017 (ARGUMENTS.) IA/1/2017		Shruthi R Vs The Election Commissioner	M S B
23	O.S. 1414/2007 (ORDERS.) IA/1/2007		N RAVI Vs N MUNIKRISHNAPPA	SRI.L.HARISH KUMAR SRI.R.T.P
: R.A./0000100/2013				
24	O.S. 716/2009 (ORDERS.) IA/1/2009		VENKATARAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
25	O.S. 717/2009 (ORDERS.) IA/1/2009		NANJAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
26	O.S. 718/2009 (ORDERS.) IA/1/2009		CHINNAMMA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
27	O.S. 721/2009 (ORDERS.) IA/1/2009		GITTAPPA Vs MUNI VENKATEGOWDA A.M.	G.GOVINDE GOWDA G.D.ASHWAHANARAYANA
Cases listed below are adjourned due to Covid 19				
28	O.S. 1016/2005 (SUMMONS) IA/1/2005	16-01-2021	JOSEPH GEORGE Vs CHOWRAJ	VENKATESH K V SRI.M.A.K
29	O.S. 1110/2009 (SUMMONS) IA/1/2009	16-01-2021	I. CHOWRAJ Vs IRUDA MARRY @ RAJANI	B.V.ACHAR

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
RAHAT AFSHAN H.N.
VI ADDL.SENIOR CIVIL JUDGE
Cause List Date: 21-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 973/2006 (SUMMONS) IA/1/2006	21-01-2021	K M ANNAIAHAPPA Vs ACHAMMA	SRINIVAS GM
31	O.S. 1768/2006 (SUMMONS) IA/1/2006	21-01-2021	KARNATAKA INDUSTRIES REP BY CHIKKABYRAPPA Vs INDER KUMAR	SANJAY GOWDA
32	O.S. 2169/2006 (SUMMONS) IA/1/2006 IA/2/2006	21-01-2021	SUNITHA Vs L LINGARAJU	K.K.VASANTH
33	O.S. 2395/2006 (SUMMONS) IA/1/2006	21-01-2021	K LOKANATHA RAJU Vs HANUMANTHA REDDY	S.MEENAKSHI
34	O.S. 2533/2006 (SUMMONS) IA/1/2006	21-01-2021	J PUTTAMARI Vs MUTTAMMA @ SELVA MARY	G.VARADARAJA THIRUMALE
35	O.S. 2586/2006 (SUMMONS) IA/1/2006	21-01-2021	MS ADARSH DEVELOPERS REP BY BM.KARUNESH Vs MS NAVRAS READ ESTATE HOLDINGS	MS CHALAPATHY and SRINIVAS LCA FOR D1 TO 3
36	O.S. 1018/2006 (OBJECTIONs) IA/1/2006 IA/2/2006	21-01-2021	M ANIL KUMAR Vs SIDDA REDDY	
37	O.S. 1533/2008 (SUMMONS) IA/1/2008	04-02-2021	GURAMMA Vs GURUVAREDDY	R.MALLAIAH
38	O.S. 1348/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	04-02-2021	Venkatalakshmi.K Vs Ramachandraiah.G.R	H.R.Jayashekara Reddy

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
21.11.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S.944/2008 2. O.S.1754/2018 3. O.S. 1666/2013 4. FDP 12/2014 5. O.S. 229/2016 6. RA 134/2013	To hear on IAs
Evidence	Evidence
1. O.S. 33/2003 2. O.S.819/2018	

IV ASCJ 20.11.2020
Bengaluru Rural District, Bengaluru.